

बिना विभाग में प्रथम, द्वितीय और तृतीय श्रेणी के पदों पर भर्ती किए गए व्यक्ति

768. श्री छोटू जाई गावित : क्या उप प्रधान मंत्री तथा बिना मंत्री वह बताने की कृपा करेंगे कि :

(क) मार्च, 1977 से दिसम्बर, 1978 की अवधि के दौरान बिना विभाग में प्रथम श्रेणी, द्वितीय श्रेणी और तृतीय श्रेणी के पदों पर कितने व्यक्ति भर्ती किए गए और उन में अनुसूचित जातियों और अनुसूचित जनजातियों के कितने व्यक्ति हैं।

(ख) अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्तियों के लिए कितना धारित कोटा रखा गया है और कोटा कहां तक भरा गया है और सम्पूर्ण सुरक्षित कोटे को न भरने के क्या कारण हैं; और

(ग) अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्तियों के लिए धारित पूरे कोटे का भरा जाना सुनिश्चित करने के लिये सरकार द्वारा की जा रही ठोस कार्यवाही का ब्योरा क्या है ?

बिना मंत्रालय के राज्य मंत्री (श्री जुसुफिकार-उल्लाह) : (क) से (ग). सूचना इकट्ठी की जा रही है और यथा संभव शीघ्र सभा पटल पर रख दी जाएगी।

#### Training centres for Income Tax Officers

769. SHRI S. R. DAMANI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) the number of training centres for Income Tax Officers;

(b) the names of places where the centres are located;

(c) the period of training for the Income Tax Officers; and

(d) how many conferences or seminars are being held in order to exchange experience gained and to improve efficiency?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). The Indian Revenue Service (Direct Taxes) Staff College is located at Nagpur and there are four Regional Training Institutes at Bangalore, Bombay, Calcutta and Lucknow.

(c) The period of initial training at the Indian Revenue Service (Direct Taxes) Staff College, Nagpur for directly recruited Group-A Income-tax

Officers is about one year. This is in addition to four months foundational course at the Lal Bahadur Shastri National Academy of Administration, Mussoorie. Various in-service refresher orientation and specialised courses are also conducted throughout the year and the duration of these courses varies from three to fifteen days. The specialised courses cover various aspects of tax administration, such as assessment of companies trusts, salary cases and investigation techniques.

(d) In-service short term courses are conducted throughout the year and provide a forum for inter-action among the participants and opportunity to discuss practical problems experienced in the course of tax administration. Management courses are also conducted every year. In 1978, three such Management Development Programmes were held in addition to one senior management seminar. This seminar was attended by senior Assistant Commissioners and Commissioners of Income-tax. An annual conference of the Deputy Directors (Training) is also held at the Indian Revenue Service (Direct Taxes) Staff College, Nagpur.

#### Income Tax Officers recruited directly and by promotion

770. SHRI S. R. DAMANI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the dispute of Income Tax Officers recruited directly and by promotion has been resolved; and

(b) if not, the steps taken therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) The dispute regarding seniority of Income-tax Officers (Group 'A') stands settled with the Supreme Court's final judgement dated 16-4-1974 in Civil Appeal Nos. 2060 of 1971, 67, 139 and 383 of 1972—Bishan Swarup Gupta